HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. <u>13812</u> / III-6-3/16 (JJC-61)

Bilaspur, dated 22nd July, 2025

Smt. Monika Jaiswal, II District & Additional Sessions Judge, Mahasamund is hereby appointed as Visitor of the Observation Home in district Mahasamund with a direction to visit the Observation Home once in a month and send report in the prescribed format to this Registry positively by 10th of every month.

Apart from the above, general information/ suggestions may also be given for proper maintenance and running of the Observation Home for betterment of the juveniles kept therein with regard to their development, recreation, nutrition and hygiene etc.

MS22.7.25

(MANEESH KUMAR THAKUR) REGISTRAR GENERAL

No. <u>13813</u> III-6-3/16 (JJC-61) Bilaspur, dated 22ndJuly, 2025

Copy forwarded to :-

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of Her Ladyship.
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.

- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Private Secretary to Registrar (Vigilance and I. & E./ Judicial/ S. & A./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) The Principal District & Sessions Judge, Mahasamund for information and necessary action.
- (21) Additional Registrar (Judicial/ D.E. & E./ HCLSC/ Admn.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh,, Bilaspur for information.
- (24) Smt. Monika Jaiswal, II District & Additional Sessions Judge, Mahasamund with a direction to visit the Observation Home once in a month and submit a report in the prescribed format positively by 10th of every month.
- (25) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (26) Secretary, Department of Women & Child Development, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur for information & necessary action.
- (27) All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- (28) All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur for information.
- (29) Officer-on-special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (30) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (31) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (32) Deputy Registrar / Sr. Court Manager [Civil/ Central Filling/ D.E./ D.E.(Appeal)/ Juvenile Justice Cell], High Court of Chhattisgarh, Bilaspur for information.
- (33) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (34) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

(MANEESH KUMAR THAKUR) REGISTRAR GENERAL